



FORM No. 4

See Rule (12)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

## ORDER SHEET

Application No. OA 767 of 2012

Applicant(s) Parasuram Jena Respondent(s) U.O. & others

Advocate

Advocate

Rty / Comp. Retirement,  
Pen. benefits

for Applicant(s) M/s. D.R. Pattanayak for Respondent(s)

N. Biswal  
N.S. Panda

### NOTES OF THE REGISTRY

### ORDERS OF THE TRIBUNAL

9/05 of Rs. 50/- filed.  
For consideration of  
Per. Scouting Sheet

By  
18.9.12

SO (1)

Dangy  
20.9.12

JR

Defect removed,  
May be regd. with  
limitation

By  
11.10.12

SO (1)

For Registration of

REGISTER

12/10  
12.10.12

For admission with  
limitation & pl. remedies  
Bench

Order dated 15.10.2012

Heard Shri N. Biswal, Id. counsel  
for the applicant and Shri T. Rath,  
Id. S.C. for the Respondents.

Shri N. Biswal seeks permission  
for withdrawal of this OA with  
permission to file a better  
petition. The prayer is allowed.  
Accordingly, OA is disposed of  
as withdrawn.

Members

9

2  
OA 767/12

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dec. 14 15-10-12

Copy of this order  
given to U-counsel

for the parties.

S. Schoro

25-10-12

Done  
25/10/12  
JO(S)